

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.2681
TO BE ANSWERED ON 27-12-2018

Plugging Loopholes under SBM

2681. SHRI ARVIND SAWANT:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) whether the Government is aware that according to a recent report by Water Aid, households that include people with disability, elderly, women-headed or landless are at least 10 per cent behind the general populace in terms of access to toilets and if so, the details of the measures taken by the Government to specifically focus on those who are getting left behind in Swachh Bharat Mission (SBM);
- (b) the details of the measures taken by the Government to track the usage of the toilets constructed under SBM; and
- (c) the details of the measures taken by the Government for Solid Liquid Water Management (SLWM) for toilets constructed under SBM to avoid potential health hazards?

ANSWER

MINISTER OF STATE IN THE
MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) No Madam. As informed by Water Aid, no such report has been published. However, under Swachh Bharat Mission (Gramin) [SBM(G)], there is a provision for providing incentive of Rs.12,000 for construction of Individual Household Latrine (IHHL) to all Below Poverty Line (BPL) households and to identified Above Poverty Line (APL) households (SC/ST, persons with disability, widow/old age pensioners, landless labourers with homestead, small farmers, marginal farmers, women headed households). Further, the Ministry of Drinking Water and Sanitation has issued advisory to the States/UTs to construct community toilets which can cater to the requirement of any left out households.
- (b) Ministry of Drinking Water and Sanitation has developed a comprehensive system of monitoring of implementation of the programme through field visits by the Ministry's officials, various reports available on online Integrated Management Information System (IMIS), review meetings and Video conferencing with the States/UTs, multi-level decentralized verification process by the districts and States, and third party surveys. Nigrani Samities have been formed in the villages to ensure that the people use the toilets and not go for open defecation. Regular field visits including morning follow ups are undertaken by the Government officials to monitor and ensure the usage of toilets.
- (c) Under Swachh Bharat Mission (Gramin), for disposal of human excreta, use of safe and eco-friendly onsite sanitation technologies such as twin leach pit toilets is encouraged. Under this technology, human feces automatically becomes manure in 1-2 years and no sewage/drainage system is required.